

STATEMENT

(in Rs. lakhs)

S.No.	States/UTs	Allocation Numer CRSP during 94-95
1.	Andhra Pradesh	315.000
2.	Arunachal Pradesh	9.000
3.	Assam	115.000
4.	Bihar	560.000
5.	Goa	5.000
6.	Gujarat	142.00
7.	Haryana	51.000
8.	Himachal Pradesh	53.000
9.	J and K	70.000
10.	Karnataka	256.000
11.	Kerala	194.000
12.	Madhya Pradesh	368.000
13.	Maharashtra	404.000
14.	Manipur	15.000
15.	Meghalaya	16.000
16.	Mizoram	5.000
17.	Nagaland	11.000
18.	Orissa	221.000
19.	Punjab	52.000
20.	Rajasthan	190.000
21.	Sikkim	5.000
22.	Tamil Nadu	334.000
23.	Tripura	23.000
24.	Uttar Pradesh	783.000
25.	West Bengal	303.000
26.	D and N Haveli	5.000
27.	A and N Island	5.000
28.	Lakshadweep	5.000
29.	Pondicherry	5.000
30.	Delhi	5.000
31.	Daman and Diu	5.000
32.	Chandigarh	5.000
Total		4535.000

[English]

Central Institute of Plastic Engineering and Technology

3178. SHRIMATI KRISHNENDRA KAUR (DEEPA): Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Central Institute of Plastic Engineering and Technology has set up its extension centres in the country;

(b) if so, the details including the locations thereof;

(c) whether the Institute/Government have received any proposal to establish such extension centre at Jaipur in Rajasthan; and

(d) if so, the details thereof and the present position in the matter?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV) : (a) and (b). Yes, Sir. The Central Institute of Plastics Engineering and Technology has set up its extension centres at Ahmedabad, Amritsar, Bhopal, Bhubaneshwar, Hyderabad, Imphal, Lucknow and Mysore with Headquarter Centre at Madras.

(c) No, Sir.

(d) Does not arise.

[Translation]

Deep Sea Fishing

3179. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the facilities provided to the foreign companies for fishing in the Bay of Bengal are being misused in a large scale;

(b) if so the action taken by the Government to check it;

(c) whether the whole catch is being sent to the foreign countries by the foreign companies;

(d) if so, the details thereof and the reasons therefor, and

(e) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO) : (a) and (b). No foreign companies have been permitted for fishing in the Bay of Bengal. However, 18 Indian companies have been given permission for operation of 68 deep sea fishing vessels under joint venture, lease and charter from the base ports located on the East Coast. Out of these 68 vessels, 20 vessels are in operation, at present.